

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

ITEM No. 130

Appeal No. 976/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward No.15(4)

...

Appellant

Vs

ROC (M/s LS Arts Pvt. Ltd.)

...

Respondent

Order under Section 252.

Order delivered on 11.01.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant

: Ms. Lakshmi Gurung, Sr. St. Counsel
Ms. Adeeba Mujahid, Jr. St. Counsel
Mr. Ankit Singh, Adv.

ORDER

None for the appellant being Income Tax Department. Service affidavit has been filed and service is complete through publication. None appears for the respondents. Respondents except ROC is proceeded ex parte. For further consideration on 18.02.2021.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**